

**National Company Law Tribunal**


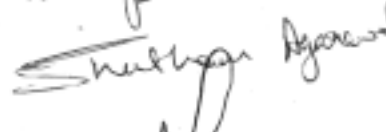


**Allahabad Bench**

**CP NO. (IB) 120/ALD/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

**NAME OF THE COMPANY:** M/s Rana Sasia Poly Parle Pvt Ltd vs. Uniworld Sugars Pvt Ltd (USPL)

**SECTION OF THE COMPANIES ACT/I & B CODE:** 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	
2.	SHUBHAM AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	
3.	Monica Nanda	PCS	Respondent	
4.	Sanjay Tapariya	Director	Respondent	

**CP No. (IB) 120/ALD/2017**

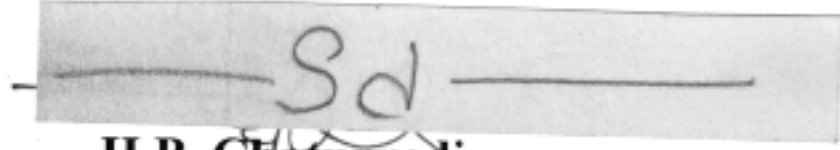
Shri Rahul Agarwal along with Shubham Agarwal, Advocates for the Petitioner-Operational Creditor. Ms. Monica Nanda, PCS along with Sanjay Tapariya, the Director for the Corporate Debtor Company. Since, Shri Amit Gupta, PCS arguing for Respondent Company is not available today. Hence, the matter is adjourned for argument.

Ms. Monica Nanda PCS also files her memo on behalf of the Respondent.

The matter be listed on 7<sup>th</sup> December, 2017.

Date: 29/11/2017

Typed by  
Jyoti  
(Stenographer)

  
**H.P. Chaturvedi,**  
**Member(Judicial)**